

of industries in Assam in view of the Survey Report?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (c). The report is yet to be published.

Use of Indian Arms in Nepal

3804. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that rebels drawn from camps in Balrampur in Indian territory entered Nepal and surrounded and attacked the police station Dhan-Khageri according to a communique issued by the Nepal Home Ministry and rifles and ammunition manufactured last year in the Kirkee Ordnance Factory are alleged to have been used by them;

(b) if so, how ammunition manufactured by an Indian ordnance factory happened to go into the hands of Nepalese rebels; and

(c) the steps proposed to be taken in the matter?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) The information which the Government of India have received from their own sources does not support the allegation made in the communique that Indian soil was used for mounting an attack on Nepalese Police station at Dhan-Khageri. The Government have no information whether rifles and ammunition manufactured in the Kirkee Ordnance Factory last year were used by 'rebels', who attacked the above mentioned Police station.

(b) & (c). Cases of desertions of Service personnel with arms and ammunition sometimes occur. These are, however, very few in number. When the deserters are apprehended they are severely dealt with.

Export of Iron and Manganese Ore from Mysore

3805. Shri S. B. Patil: Will the Minister of Commerce and Industry

be pleased to state:

(a) the quantity of Iron and Manganese Ore exported from Hospet, Belary, Sondur and Bagalkot (Kamatagi) of Mysore State during the Second Five Year Plan period; and

(b) the foreign exchange earnings during the same period on that account?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):

(a) & (b). Statistics of exports of iron ore and manganese ore from India are not maintained separately for ore originating from different areas and therefore the information asked for is not available.

Rules for Import of Pet Animals

3806. Shri Maheswar Naik: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have revised the rules and procedures for the import of pet animals as personal baggage; and

(b) if so, what are the improvements effected by the rules?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):

(a) Yes, Sir.

(b) The new rules are designed to ensure that the imported animals are free from all animal diseases, and to this effect the rules for the production of Health Certificates have been rendered more strict. These improvements have been effected in the light of the revised Livestock import regulations.

Standing Advisory Committee for Government Colonies

3807. Shri Balmiki: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 1557 on the 18th May, 1962 and state:

(a) the names of members of the Standing Advisory Committee for